



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

F.No. 10/36/2018-NCLAT

Dated: 27th May, 2024

NOTICE
(No. 085 / 2024)

It is informed that during the period of Annual Summer Vacation from 03.06.2024 to 30.06.2024 for the National Company Law Appellate Tribunal, Principal Bench, New Delhi, the Registry shall function.

The e-Filing of cases shall be operational and urgent matters may be taken up for hearing as per the decision of the Competent Authority upon e-mail being sent to the Ld. Registrar, NCLAT Principal Bench, e-mail: registrar-nclat@gov.in

During the period of vacation from 03.06.2024 to 30.06.2024 the sitting of this Appellate Tribunal (Principal Bench) will be on Monday and Wednesday at 10:30 AM i.e., 03.06.2024, 05.06.2024, 10.06.2024, 12.06.2024, 19.06.2024, 24.06.2024 & 26.06.2024 to take up only the urgent matters for which the Board will be notified.

By order of Hon'ble Chairperson

Sd/-

(Peeush Pandey)
Registrar